

Funds for Cancer Hospital at Vijayawada

1292. SHRI P. UPENDRA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have received any request from SIBAR Charitable Trust, Vijayawada for financial assistance to set up a Cancer Hospital and Research Centre at Vijayawada;

(b) if so, whether the Union Government have agreed to the request; and

(c) if so, the quantum of assistance likely to be rendered ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY) : (a) Yes, Sir.

(b) and (c) Since the application was not forwarded through the State Government the Ministry vide letter dated 23.4.97 had advised them to apply on the prescribed proforma duly recommended by the State Government concerned. The application is still awaited.

Infrastructure Projects

1293. SHRI RAM NAIK : Will the PRIME MINISTER be pleased to state :

(a) whether the Government's attention has been drawn to the newsitem captioned "squatters delay infrastructure projects in Asia" published in the Times of India Mumbai edition dated 11th June, 1997;

(b) if so, whether it is true in respect of some major projects in the four metropolitan cities i.e. Mumbai, Calcutta, Delhi and Chennai;

(c) the details of infrastructure projects affected and delayed due to squatters; and

(d) the efforts being made by the Government to solve the problem ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRIMATI RATNAMALA D. SAVANOOR) : (a) and (b) Yes, Sir. The newsitem relates to delay in infrastructure projects due to squatters particularly in private sector projects. The projects in the Government sectors also suffered delay due to problems of squatters in certain cases.

(c) and (d) Information about the specific central sector projects being delayed due to squatting in the four metropolitan cities is being collected and will be laid on the Table of the House.

MPLADS

1294. SHRI SATYA PAL JAIN : Will the PRIME MINISTER be pleased to state :

(a) the quantum of amount sanctioned and actually spent out of the MPLAD Scheme, in Union Territory Chandigarh since its inception till March 31, 1996; and

(b) the number of schemes implemented by this date ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRIMATI RATNAMALA D. SAVANOOR) : (a) and (b) An amount of Rs. 205 lakhs was sanctioned to the Union Territory of Chandigarh in respect of Ex-MP Shri P.K. Bansal for the period 1993-94 to 1995-96 under the MPLAD Scheme. Of the 26 works recommended by the Ex-MP, 14 works have reportedly been completed upto March 97 and an amount of Rs. 86.5 lakh has been spent.

[Translation]

Removal of Unauthorised Colonies

1295. SHRI JAI PRAKASH AGARWAL :
SHRI NARENDRA BUDANIA :

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) the estimated number of the people living in unauthorised colonies in Delhi at present;

(b) whether the Government have any proposal to remove these unauthorised colonies and resettle the oustees of these colonies to some other places;

(c) if so, the details thereof; and

(d) the amount propose to be spent in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DR. U. VENKATESWARLU) : (a) M.C.D. has reported that about 30 lakhs persons are living in unauthorised colonies in